

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1244  
ANSWERED ON:15.07.2004  
LNG TERMINAL AT KOCHI  
Radhakrishnan Shri Varkala

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether there is a proposal to set up a LNG terminal at Kochi;
- (b) if so, the present status of the project;
- (c) the names of the companies included in the consortium;
- (d) whether NTPC has agreed to be the potential customer; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (e): Yes, Sir. M/s Petronet LNG Limited (PLL), a Joint Venture Company promoted by four Public Sector Oil Companies, viz., GAIL (India) Limited (GAIL), Oil and Natural Gas Corporation Limited (ONGC), Bharat Petroleum Corporation Limited (BPCL) and Indian Oil Corporation Limited (IOC) had proposed to set up a 2.5 Million Metric Tons Per Annum (MMTPA) LNG terminal at Kochi. Terminal at Kochi was conceived, based on proposed expansion of Kayamkulam Power Plant of NTPC.

2. Land for the project has been allotted at Puthuvypeen Island, Kochi. PLL has completed pre-project activities and has also obtained necessary statutory clearances and approvals from departments concerned. However, NTPC has gone for International Competitive bidding for procurement of Natural Gas/LNG for the proposed expansion of Kayamkulam Power Project from 350 MW to 2300 MW. PLL has participated in the NTPC bid for providing services for regasification and transportation of re-gasified LNG for the project. As LNG projects have strict 'Take or Pay' Clause, PLL will take steps to execute the project if either their bid is accepted by NTPC or alternative marketing tie-ups for atleast 60% of the proposed terminal capacity is achieved.